

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 29th March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 24/2017(CZ)	Sunil Soni Vs State of M.P. & 2 Ors.	Mr. Sambhav Sogani, Adv.	
2.	Original Application No. 157/2016(CZ)	Mitha Lal Bohra Vs Union of India & 6 Ors.	Mr. Gajendra Singh Rathore, Adv.	
FOR HEARING				
3.	Appeal No. 11/2017(CZ) (M.A.No.100/17) (M.A.No.135/17) (M.A.No.137/17)	Pallamari Pahadiv Ali Banjari Devi Jan Sewa Samiti Vs Union of India & Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 159/2014(CZ) (M.A.No.480/15) (M.A.No.502/15) (M.A.No.503/15) (M.A.No.572/15)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. Purushaindra Kaurav Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO, for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava, Adv.	
6.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh for R-&5 Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	

7.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
8.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 87/2016(CZ)	Govind Singh Vs. District Mining Officer & Anr.	Mr. Arun Kumar Sharma, Adv. Mr. Sandeep Mishra, Adv. Mr. Rohit Sharma, Adv. Mr. B.N.Kochar, Adv. Mr. Sachin K.Verma, Adv.	

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